

31768

समाहरणालय, मुंगेर।

(जिला विधि शाखा)

पत्रांक-.....37...../विधि,दिनांक-.....03/01/2024...../

प्रेषक,

प्रभारी पदाधिकारी  
जिला विधि शाखा, मुंगेर।

सेवा में,

Consultant Judicial-NGT(P.B.),  
New Delhi.

विषय:-

माननीय NGT के दिनांक-28.08.2022को पारित आदेश (Original Application No.-200/2014 (I.A No.-340/2022) के आलोक में प्रतिवेदन का प्रेषण।

प्रसंग:-

भवदीय का डी0बी0 नं0-0 (शुन्य), दिनांक-15.09.2023

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संदर्भ में कहना है कि दिनांक-28.08.2022को पारित आदेश (Original Application No.-200/2014 (I.A No.-340/2022) से संबंधित प्रतिवेदन की माँग नगर आयुक्त, नगर निगम, मुंगेर से की गयी। तदोपरांत नगर आयुक्त, नगर निगम, मुंगेर के पत्रांक-2622, दिनांक-26.12.2023 के द्वारा प्रतिवेदन प्राप्त हुआ है। जिसे इस पत्र के साथ संलग्न कर आवश्यक कार्रवाई हेतु भेजा जा रहा है।

कृपया प्राप्ति स्वीकार की जाय।

अनुलग्नक : यथोक्त।

विश्वासभोजन

18/01/24  
प्रभारी पदाधिकारी,  
जिला विधि शाखा, मुंगेर।



31769

कार्यालय, नगर निगम, मुंगेर।  
पत्रांक.....2622.....

(96/90)  
विधि/वन प्रसंग



सेवा में,  
जिला पदाधिकारी-सह-  
अध्यक्ष, जिला गंगा समिति, मुंगेर।

मुंगेर, दिनांक-.....26-12-2023

विषय:- माननीय NGT के नई दिल्ली में दायर दिनांक-17.01.2023 को पारित आदेश O.A.No.-  
200/2014(L.A No-340/2022) एम0सी0 मेहता बनाम भारत संघ व अन्य में दिनांक-24.11.  
2023 में पारित आदेश के अनुपालन के संबंध में।

प्रसंग:- भवदीय पत्रांक- 303/DWSC, मुंगेर, दिनांक-18.12.2023.

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में कहना है कि माननीय NGT के दिनांक-24.11.  
2023 को पारित आदेश के अनुपालन के क्रम में नगर निगम मुंगेर से संबंधित वांछित प्रतिवेदन इस पत्र  
के साथ संलग्न कर आवश्यक कार्रवाई हेतु भेजी जा रही है।

सादर सूचनार्थ एवं आवश्यक कार्यार्थ समर्पित।

अनुलग्नक:- यथोक्त।

विश्वासभाजन

26/12/23  
नगर आयुक्त  
नगर निगम मुंगेर

31770

(95/40)

**Municipal Corporation ,Munger.**

Date:- 26.12.2023

## ii. Municipal Solid Waste disposal:

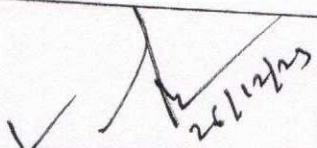
a	Per day generation of Solid waste in each city / town within the District.	88 TPD
b	Quantity of solid waste treated per day, in each city / town of the District.	36TPD
c	The gap in treatment of solid waste.	52TPD
d	Legacy waste and the time bound plan to treat legacy waste.	Apx 1.44 Lac MT Legacy waste is under remediation process,90 percent work is complete, and the work will be fully completed by 28 Feb 2024.
e	The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	The RDF generated out of Legacy waste remediation is supplied to Cement Klin Factories and the inert waste such as soil etc is used for filling up low land area as per requirement.
f	Current status of dumping of solid waste with reference to location.	The waste generated on daily basis is transported to the dumpsite situated at Churamba, Raisar, Munger ward-19 under Municipal Corporation Munger where wet waste is processed for making compost . For Treatment of Solid waste Construction of MRF centre is under process at Munger Municipal Corporation and is expected to be completed by March2024.

## iii. Construction and Demolition waste:

a	Total per day generation of C & D Waste within the District.	02 TPD
b	The detail of plant established for the treatment of C & D Waste including the existing capacity and capacity utilization.	Currently no plant is established at Munger ULB.

## Vi. Bio medical Waste:

a	The per day total generation of bio medical waste in the District.	Apx 0.2 Ton domestic bio medical waste is generated in Munger ULB.
b	The manner of treatment and disposal.	Munger Ulb has outsourced the treatment & Disposal of Bio-Medical waste .

  
 Municipal Commissioner  
 Municipal Corporation Munger